NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CP(IB)No.Ind-3253/07/HDB/2017
Viceroy Hotels Ltd
Asset Reconstruction Company (India) Ltd
Viceroy Hotels Ltd
7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shaik Shabbear Almed	Advocate	Shatber Chydenebod. les chros. var 9/60047) 34	86

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Pagn for V.S. Regn for Responde	Advisle	16 20 2 1 20 247	2

Heard Shri. Shaik Shabbeer Ahmed learned counsel for the petitioner and Shri. V.B. Raju for learned counsel for the respondent.

Shri.V.B. Raju, learned counsel for the respondent takes notice and waives further notice and request time for submitting the reply. Post the case on 23.10.2017

Member (Technical)

Member (Judicial)